

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 201
Appeal No 491/252/ND/2020

IN THE MATTER OF:

Mahender Kumar

... **Applicant/Petitioner**

Versus

Registrar of Companies

... **Respondent**

Under Section: 252 (3)

Order delivered on 16.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

None appeared. List the matter on 17.05.2021.

—sd—

**L.N. GUPTA
MEMBER (T)**

—sd—

**ABNI RANJAN KUMAR SINHA
MEMBER (J)**